

CITY CIVIL AND SESSIONS COURT,
BORIVALI DIVISION, DINDOSHI

OFFICE ORDER

Pursuant to the email dt. 23.08.2020 received from HHJ Smt. A.D.Deo (CR No.11) regarding casual leave for dt. 27.08.2020 1, S.S.Sawant, 2nd Additional Principal Judge, City Civil and Session Court, Borivali Division, Dindoshi, DO HEREBY ORDER THAT, following partial changes have been made for Dated 27.08.2020 is as under;

The charge of HHJ Smt. A.D.Deo (CR No.11) dated 27.08.2020 is hereby kept with HHJ Shri. A.Z.Khan (CR No.15) (alongwith charge of CR No.11,12,13 & 15)

Administrative Charge kept with HHJ Smt. A.D.Deo(CR No.11) for dt. 27.08.2020 is hereby withdrawn and is kept with HHJ Shri M.H.Shaikh (CR No.2)

Charge of CR No.15 kept with HHJ Shri M.I. Lokwani is hereby stands withdrawn.

Note: The Unitary staff of CR No. 11 is hereby directed to attend the duty on aforesaid dates.

City Civil and Sessions Court)
Dindoshi)

Dated: 24th Day of August, 2020)

Sawant
24/8/2020
(S.S.Sawant)

2nd Addl. Principal Judge
City Civil & Session, Court,
Dindoshi, Goregaon.

Copy forwarded with compliments for information to:

1. Hon'ble Principal Judge, City Civil and Session Court, Gr. Bombay.
2. HHJ Smt. A.D.Deo (CR No. 11)
3. HHJ Shri. M.H.Shaikh (CR No.2)
4. HHJ Shri A.Z.Khan (CR No.15)
5. HHJ Shri M.I. Lokwani (CR No.7)
6. The President, Bar Association, Bombay City Civil & Session Court, Gr. Bombay/Dindoshi.
7. G.P./P.P. Office, City Civil and Sessions Court, Dindoshi.